

**THE HIGH COURT OF MEGHALAYA:**  
**SHILLONG**  
**NOTICE**

NO.HCM.III/166/2019-Judl./Part-1/515

Dated Shillong, the 7<sup>th</sup> November 2024

It is hereby notified for the information of all concerned that on 11<sup>th</sup> November, 2024, the Bench of Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee will in addition to matters specifically assigned to the Bench take the list of Division Bench I.

That on the above date, if time permits, after the said Division Bench is over, Hon'ble Mr. Justice B. Bhattacharjee will take his own determination.

That on the above date, Hon'ble Mr. Justice H. S. Thangkhiew will take up matters from the determination of Single Bench of Hon'ble Mr. Justice W. Diengdoh.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/515A

Dated Shillong, the 7<sup>th</sup> November 2024

**Copy to: -**

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court officers concerned for information and necessary action.
- ✓ 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

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7/11/2024